

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO.23
Imphal, the 27th October, 2016.

No.HCM/B-16/2013(RC(J) In exercise of the powers conferred under Chapter-XI Rules 13, 18 and 19 of Gauhati High Court Rules and in pursuance to the directions in Order dated 24-10-2016 passed by the Hon'ble High Court of Manipur in M.C. (Crim. Jail Appeal) No.7 of 2016 (Ref:- Cril Jail Appeal No.3 of 2016), it is notified that any memo of appeal filed on behalf of the convict/appellant be registered as "Criminal Appeal" and not as "Criminal Jail Appeal" except those appeals received from Jail under Rule 18. This shall be effective from the date of notification.

By order etc.:-

Sd/-

(A. Guneshwar Sharma)
Registrar General
High Court of Manipur, Imphal

Endt. No. HCM/B-16/2013(RC(J)/48046-G1 Imphal, the 27th October, 2016.
Copy to:-

1. The Registrar (Vigilance), High Court of Manipur.
2. The Registrar (Admn.), High Court of Manipur.
3. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above notification in the Official website.
4. The Deputy Registrar (Judl.)/(Admn.)/(Accounts/Planning), High Court of Manipur
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Assistant Registrar-I/Sr. Grade Stenographer, High Court of Manipur.
7. The Librarian-cum-Research Officer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
10. The System Analyst, High Court of Manipur.
11. The Computer Programmer, High Court of Manipur.
12. All Supdts./Stamp Reporter/Protocol Officer/Court Officers, High Court of Manipur.
13. All Court Masters, High Court of Manipur.
14. P.A. to Registrar, High Court of Manipur.
15. Order Book/Guard File.
16. The Concerned File.

A. Guneshwar Sharma
Registrar General
High Court of Manipur, Imphal